

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 3778  
TO BE ANSWERED ON 19.03.2018**

**FACILITIES TO BEEDI WORKERS**

**3778. SHRI P.K. KUNHALIKUTTY:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government is aware that the Directorate General of Labour Welfare and Welfare Commissioners have not been able to ensure proper and adequate facilities to Beedi workers and if so, the details thereof;**
- (b) whether the Government has carried out any study and assessment in this regard;**
- (c) if so, the details and the findings thereof and if not, the reasons therefor; and**
- (d) the steps taken by the Government to plug the shortcomings and to ameliorate the condition of Beedi workers?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (d): The O/o Directorate General of Labour Welfare through its Welfare Commissioners provides following facilities to beedi workers:-**

- i. Health care facilities to the workers and their dependents through 12 Hospitals and 286 Dispensaries.**
- ii. Financial Assistance for Education of wards of the workers.**
- iii. Financial assistance of Rs. 1.50 Lakh in three installments under Revised Integrated Housing Scheme-2016 for making pucca house.**

**As per the directions of Ministry of Finance regarding continuation of Central Government Schemes beyond 12<sup>th</sup> FYP, orders have been issued for third party evaluation of the Labour Welfare Schemes. Benefits under the Education scheme are being disbursed through the National Scholarship Portal and a portal has been developed for the Housing Scheme to ensure effective and transparent implementation of the schemes.**

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